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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9064/2022 & CM APPL. 27218/2022 ATC TELECOM INFRASTRUCTURE PRIVATE LTD

..... Petitioner

Through: Mr. Agrim Arora, Adv.

versus

UNION OF INDIA & ORS. Respondents Mr. Asheesh Jain, CGSC with Through: Mr. Gaurav Kumar, Advs. for R-1. Mr. Satyendra Kumar & Mr. Aashish Prasad, Advs. for R-6/BSNL. Mr. Kishore Kunal & Mr. Ankita Prakash, Advs. for R-7-R-10. Mr. L.B. Rai & Mr. Arun Upadhyay, Advs. for R-14/MTNL. Mr. K.R. Sasiprabhu, Mr. Raghav Shankar, Mr. Vishnu Sharma & Mr. H. Shishodia, Advs. for R-17. Mr. Gajendra Maheshwari, Ms. Prerna Chopra & Mr. Siddharth Punj, Advs. for R-19. Mr. Shammi Kapoor, Mrs. Kavita Jha, Mr. Vishal Kumar, Mr. Sandeep Gupta & Ms. Prachi Jain, Advs. for R-21. Mr. Kamal Sawhney with Mr. Deepak Thackur & Ms. Aakansha Wadhwani, Advs. for R-21 & R-22. Mr. Udit Jain & Mr. Ajitesh Dayal Singh, Advs. for R-25, 26 & 27.

This is a digitally signed order.





CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE AMIT MAHAJAN <u>O R D E R</u> 06.04.2023

- 1. The matter could not be taken up today due to paucity of time.
- 2. List on 02.05.2023.

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VIBHU BAKHRU, J

AMIT MAHAJAN, J

APRIL 6, 2023 *"SK*"